

under the administrative Control of the Ministry of Labour and Employment?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): The Labour Officers attached to the Defence Establishments already belong to the "Central Pool" of Labour Officers, which is administered by the Ministry of Labour and Employment.

Shri S. M. Banerjee: May I know whether it is within the knowledge of the hon Minister that the confidential reports of labour officers are being supplied by the Officer-in-command of the defence establishment and if so, how are these labour officers expected to hold an impartial view in the matter of labour disputes?

Shri L. N. Mishra: I am not in a position to give any information. They are governed and administered by the service rules of 1951, the hon Member may look into these rules.

Shri S. M. Banerjee: May I know whether a Director of Personnel has been appointed in the Ministry of Defence and if so, what are his qualifications and whether any consultation was made with the Ministry of Labour?

Shri L. N. Mishra: I am not aware of that, I require notice.

Shri B. S. Murthy: May I know if the labour officers' posts are being regularised by the UPSC, as and when required?

Shri L. N. Mishra: They are selected by the UPSC.

Labour and Welfare Officers

*1267. **Shri Matin:** Will the Minister of Labour and Employment be pleased to state

(a) the total number of graduates eligible at present to act as Labour and Welfare Officers under the Mines Rules 1955;

(b) the number of trainees who will receive training during the Second Five Year Plan, and

(c) whether Government consider the proposed training arrangements adequate in view of the expansion of the Mining Industry?

The Parliamentary Secretary to the Minister of Labour and Employment and Planning (Shri L. N. Mishra): (a) This information is not available.

(b) For candidates seeking appointment as Welfare Officers in mines, training arrangements exist in the courses for degree and diploma in Social Science or Labour Welfare conducted by Universities and other recognised institutions. It is not possible to say how many may be under training at present.

(c) Yes.

Shri S. M. Banerjee: May I know whether the labour welfare officers trained in the Kasi Vidya Pith have been appointed in the various mines and other undertakings?

Shri L. N. Mishra: It is one of the recognised institutions, but I am not in a position to say whether any product of this institution has been appointed.

Manufacture of Pylons

*1268. **Shri Warior:** Will the Minister of Commerce and Industry be pleased to state

(a) whether a proposal to start a factory to manufacture pylons for electric transmitting wires in Kerala has been received by Government either from any private enterprises or the State Government concerned,

(b) if so, the nature of the undertaking;

(c) how many workers will get employment, and

(d) the action Government propose to take to get the factory started as soon as possible?